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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CP (CAA) No. 62/NCLT/AHM/2017  
With CA (CAA) No.45/NCLT/AHM/2017**

Coram:

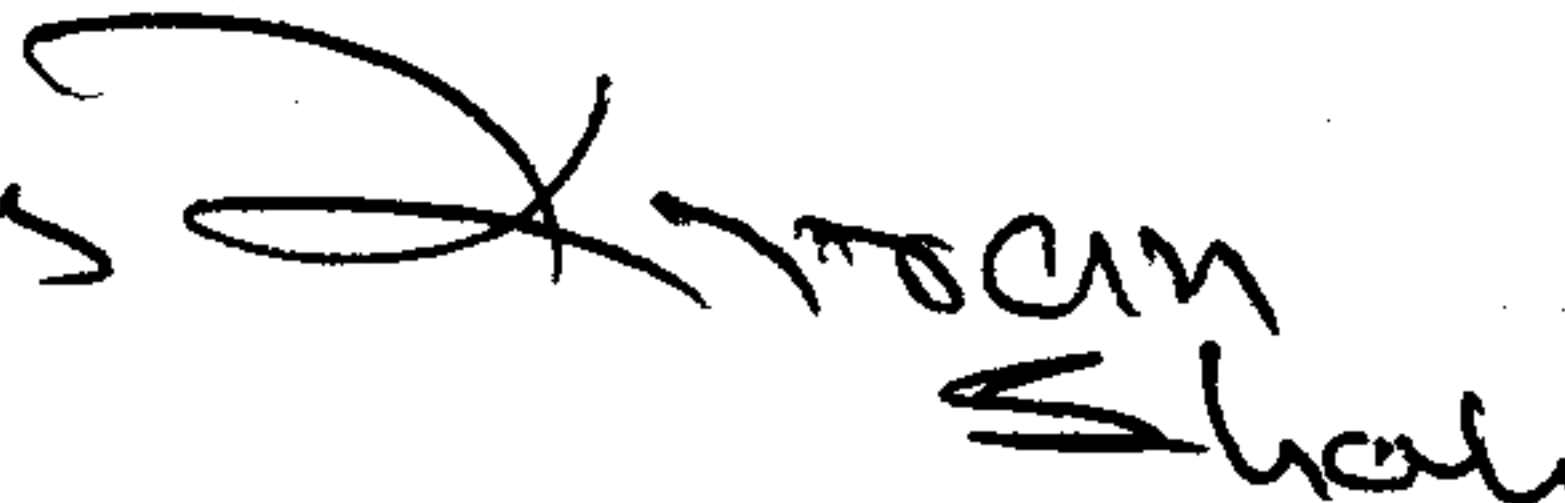
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017**

Name of the Company: Presidency Leisure Ltd.  
Presidency Tourism & Infrastructure Pvt Ltd  
Krishna Portland Pvt Ltd.  
Ghadokhop Agro Farms Pvt Ltd.  
Baje Agro Farms Pvt Ltd.  
Nanel Agro Farms Pvt Ltd. (Joint Application)  
Presidency Hospitality Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	KIRAN SHAH C.A	Petitioner		 Kiran Shah
2.				

**ORDER**

Learned FCA Mr. Kiran Shah present for Petitioner. None present for RD and OL

Proof of publication filed.

Proof of service of notice on statutory authorities filed.

Representation of Income Tax Authorities received dated 31.07.2017.

Heard arguments of Learned FCA for petitioner.

Reply to official liquidator filed by petitioner.

Order reserved.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 4th day of August, 2017.